

start coaching classes in Kerala University for the benefit of Scheduled Caste and Scheduled Tribe candidates appearing in the I.A.S. and I.P.S. examinations; and

(b) if so, the action taken thereon?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) No such proposal of the Kerala Government is before the Government of India.

(b) Does not arise.

Home Guards in Kerala

2130. Shri P. Kunhan: Will the Minister of Home Affairs be pleased to state:

(a) whether any special grant has been sanctioned to Kerala for the recruitment and maintenance of home guards in the State; and

(b) if so, the amount of grant so far given?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis) (a) No.

(b) Does not arise.

National Mineral Development Corporation

2131. Shri P. Kunhan: Will the Minister of Mines and Fuel be pleased to state:

(a) the sections of the National Mineral Development Corporation which have shifted to Faridabad and the date of shifting;

(b) whether Chairman's Office premises and the Guest House of the Corporation are still maintained at Pusa Road, New Delhi;

(c) if so, the reasons therefor; and

(d) the particulars of expenses incurred on maintenance of Chairman's premises and the Guest House separately?

The Minister of Mines and Fuel (Shri Alagesan): (a) The various sec-

tions of the head office of the National Mineral Development Corporation Ltd., except a skeleton office, were shifted from New Delhi to Faridabad in three batches on the dates shown against each—

(i) Planning Division	22-4-1963
(ii) Purchase & Accounts	21-5-1963
(iii) Administration, establishment, Finance, Projects & Board Sections	27-5-1963

(b) The Chairman's office and the Guest House of the Corporation are being maintained at New Delhi.

(c) The Chairman has to be continuously in touch with the various Ministries and other offices of Government of India, particularly during the initial stages of the various projects entrusted to the Corporation. Accordingly, a skeleton office, with the Chairman and the Financial Controller and Chief Accounts Officer, with a minimal staff, is being maintained at New Delhi.

Regarding the Guest House, it has been found necessary to maintain it for the use of the Directors, Consultants, and officers of the various projects, etc. visiting Delhi in connection with the business of the Corporation, as difficulties were being experienced by them in securing suitable accommodation for their stay in Delhi.

(d) The building accommodates both the skeleton office and the guest house; the office is located on the ground floor and in the Brasati, while the Guest House is located on the first floor. In addition to the monthly rent of Rs. 700 per mensem for the whole building, the other expenditure is on common maintenance items like electricity, water, etc.

Staff of National Mineral Development Corporation

2132. Shri P. Kunhan: Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that ten officers of the National Mineral Deve-